

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI
BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON
20-09-2022 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT HON'BLE Dr.DEEPTI MUKESH, MEMBER(JUDICIAL)
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA(IBC)/853(CHE)2022 in IA/110/2022
PETITION NUMBER : CP/104/IB/2018
NAME OF THE PETITIONER : CA Mahalingam Suresh Kumar (Liquidator)
of M/s Harshavardhan Cotton & Synthetics
Pvt Ltd
NAME OF THE RESPONDENT(S) : --
UNDER SECTION : Rule 11 of NCLT Rules, 2016

ORDER

List the matter on 13.10.2022 for hearing.

-Sd-

SAMEER KAKAR
Member (Technical)

phk

-Sd-

Dr.DEEPTI MUKESH
Member (Judicial)